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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH; CUTTACK

Original Application No. 204 of 1990

Date of Decision: 6.11.1992

Banambar Behera

Applicant

Versus

Union of India & Others

Respondents

For the applicant

Mr. P. C. Mohapatra,  
Advocate

For the respondents

Mr. L. Mohapatra,  
Standing Counsel  
(Rly. Administration)

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C O R A M:

THE HONOURABLE MR. K. P. ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR. K. J. RAMAN, MEMBER (ADMINISTRATIVE)

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1. Whether the reporters of local newspapers may be allowed to see the judgment ? Yes
2. To be referred to reporters or not ? No
3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes

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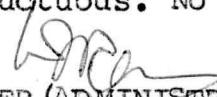
JUDGMENT


MR. K. P. ACHARYA, VICE-CHAIRMAN, In this application under Section 19 of the Administrative Tribunals Act, 1985, the petitioner prays to quash the list containing the names of different incumbents to appear in the written test vide Annexure-6, and to direct the Opposite Party No. 2 to hold written test giving an opportunity to the petitioner to appear in such test.

2. Shortly stated the case of the petitioner is that he was appointed as Peon under the South Eastern Railways posted at Bhadrak. A written test was scheduled to be held for filling up of the post of Ticket Collector. The name of the petitioner did not appear in the list. Therefore this application has been filed with the aforesaid prayer.

3. We have heard Mr. P. C. Mohapatra, learned counsel for the petitioner and Mr. L. Mohapatra, learned Standing Counsel at some length.

4. Mr. L. Mohapatra has also filed copies of letter No. P/Commercial/CI-IV/92 dated 22/23.7.1992 and No. P/Commercial/CI-IV/FCCA/Promotion/92/30 dated 23.9.1992. These letters have been sent by OP No. 2. Mr. Mohapatra told us that, he has already received his benefit from the appropriate authority. Therefore the petitioner does not like to further pursue this case. Hence the application is disposed of as infructuous. No costs.

  
MEMBER (ADMINISTRATIVE)

  
VICE-CHAIRMAN



Central Administrative Tribunal  
Cuttack Bench, Cuttack  
dated the 5/11/1992/ B.K. Sahoo